

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT: PATIALA HOUSE COURTS: NEW DELHI

ORDER

Pursuant to letter No. 2612-2624/DHC/Gaz/G-4/DHJS/SumVac/2025 dated 08.05.2025 of the Hon'ble High Court of Delhi, New Delhi and in exercise of powers vested to the undersigned *inter alia* under Section 10(3) Code of Criminal Procedure Code, 1973 and Sections 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following District Judges & Addl. Sessions Judges of New Delhi District to hear and dispose of fresh bail / urgent criminal applications as well as urgent Civil/ Commercial matters/applications pertaining to New Delhi District *w.e.f.* 10.06.2025 to 30.06.2025 during the ensuing Summer Vacation, 2025 in accordance with law:-

(CRIMINAL & CIVIL JURISDICTION)

Period (1)	Name of the Judicial Officer(s) (2)	Court's Room no.	Police Stations & Investigating Agencies (New Delhi District) (3)
10.06.2025	Ms. Vrinda Kumari, PO-MACT	4, GF	Custom, DRI, Central Excise, GST, Enforcement Directorate, FERA, PMLA, CAW Cell, Chanakya Puri, R.K. Puram, IGI Airport, IGI Metro, Inderpuri, Sarojini Nagar, Naraina, Sagarpur, South Campus, Karavya Path, Vasant Vihar, Crime Branch, E.O.W, PFA, Connaught Place, Tughlak Road, Mandir Marg, Barakhamba Road, Parliament Street, Tilak Marg, Vasant Kunj (South), Vasant Kunj (North), Delhi Cantt., North Avenue, South Avenue, Supreme Court Metro, Rajeev Chowk Metro, Kishangarh, Cyber Police Station, NDPS Act/NCB, POCSO, NIA, MCOCA, TADA, Special Cell Cases, SC&ST Act, UAP Act, Benami Properties Act, Electricity Act, Human Rights Act, Drugs & Cosmetics Act and Official Secrets Act And Urgent Civil, Commercial Matters & Applications
11.06.2025	Sh. Satyabrata Panda, DJ-04	33, GF	
12.06.2025	Sh. Pawan Kumar, ASJ (SFTC)	29, GF	
13.06.2025	Ms. Gomati Manocha, ASJ-01 (POCSO)	30, GF	
16.06.2025, 17.06.2025 & 18.06.2025	Ms. Aparna Swami, ASJ-07	34, GF	
19.06.2025 & 20.06.2025	Sh. Shirish Aggarwal, DJ-03	9, GF	
21.06.2025	Ms. Kiran Gupta, ASJ-04	36, FF	
23.06.2025	Sh. Sandeep Garg, Judge In-charge, Mediation Centre	1, GF	
24.06.2025	Ms. Vineeta Goyal, District Judge (Commercial Court)-03	24, GF	
25.06.2025	Sh. Anurag Sain, District Judge (Commercial Court)-01	1, GF	
26.06.2025	Sh. Harvinder Singh Johal, DJ-02 & Wakf Tribunal	18, FF	
27.06.2025	Sh. Sumit Dass, ASJ-05	27, GF	
28.06.2025	Sh. Balwant Rai Bansal, DJ-05	20, FF	
30.06.2025	Sh. Dharmender Rana, DJ-01	14, FF	

* 14.06.2025, 15.06.2025, 22.06.2025 & 29.06.2025-Holiday(s)

- The Bail Roster Order bearing no. 3958-4027/Bail & Filing/Judl/Prin. D & S J/NDD/2025 dated 25.04.2025 shall remain in existence till 09.06.2025 and shall continue after completion of Summer Vacations 2025 i.e. from 1st July 2025 onwards.
- The Link Rosters Order bearing nos. 14364-14380/Link DJ(Comm.)/JudL/NDD dated 15.12.2023, 30548-30567/Link DJ/Judl/NDD/2024 dated 29.10.2024, 30226-289/Bail & Filing/Judl/Prin. D&S J/NDD/2024 dated 26.10.2024, 9785-9800/LinkASJ/JudL/NDD/PHC/ND dated 30.03.2024

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- 2 -

and 9135-9151/LinkASJ/JudL/NDD/PHC/ND dated 22.03.2024 shall remain in existence till 09.06.2025 and shall continue after completion of Summer Vacations 2025 i.e. from 1st July 2025 onwards.

3. The Judicial Officer available on the day shall act as Officiating Principal District & Sessions Judge on that particular working day and shall look after the Administrative work of the New Delhi District. However, any correspondence with the Hon'ble High Court shall be made by him/her with prior telephonic concurrence with the undersigned.
4. The above-named Judicial Officer(s) shall hold the Courts during office hours in their respective Court room number (as mentioned against their name) during Summer Vacation-2025 and shall be assisted by their own court staff.
5. The above mentioned Judicial Officers would be entitled to avail compensatory leave as per rules, in lieu of duty actual performed by them during the Summer Vacation-2025.

(Signature)
26.05.2025

(VIRENDER KUMAR BANSAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT
PATIALA HOUSE COURTS, NEW DELHI

No. S 133-5229/SumVac/JudL/Prin.D&SJ/NDD/2025

Dated : 27/5/25

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Principal Judge, Family Court, Dwarka (HQs), New Delhi.
4. The Principal Judge, Family Court, New Delhi District, PHC, ND.
5. The Judge In-charge, Mediation Centre, New Delhi District, PHC, ND.
6. The Member Secretary, DSLSA, New Delhi District, PHC, ND.
7. All the Judicial Officers, New Delhi District, PHC, ND.
8. The Officer-In-charge, Ball & Filing Section & Administration Branch, NDD, ND.
9. The Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
10. The Chief Prosecutor, New Delhi District, PHC, ND.
11. All the Honorary Secretaries, Bar Associations, Delhi/New Delhi.
12. The In-charge, Lock-up, New Delhi District, PHC, ND.
13. PS to the undersigned.
14. The Branch In-charge, Computers with the direction to upload the same on the Web-site.
15. The Branch In-Charges, Pool Car, General, Library & Care Taking, New Delhi District, PHC, ND.
16. The Branch In-charge, E-Sewa Kendra/APRO, New Delhi District, PHC, ND.
17. The Branch In-charge, R & I with the direction to upload the same on Layers.
18. Guard File.
19. Reader to the undersigned.

(Signature)
26.05.2025

PRINCIPAL DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT
PATIALA HOUSE COURTS, NEW DELHI